

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.3023  
TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2018

**HUMAN RIGHTS TRAINING**

3023. DR. MANOJ RAJORIA:

Will the Minister of DEFENCE please be pleased to state:

- (a) the details of human rights training being provided to the armed forces of all ranks;
- (b) whether the said norms are known and being implemented by the soldiers while operating in Jammu and Kashmir and if so, the details thereof;
- (c) whether there are cases of violation of rights that came to the notice of the Government and if so, the details of the number of cases reported during the last three years and the current year so far; and
- (d) the action taken / proposed to be taken on these cases?

**A N S W E R**

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) Requisite sensitisation of all ranks and training at various levels on Human Rights issues is being ensured and Human Rights training is imparted regularly to the Armed Forces personnel. In addition, Human Rights training forms an important part of the Pre-Induction training (PIT) of the troops in the Corps Battle Schools, before deployment in Counter Insurgency / Counter Terrorism (CI/CT) operations. The Human Rights aspects are also enshrined in the Chief of the Army Staff (COAS) commandments, which are reiterated to all the troops before conduct of any operation.**

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**(b) Yes Madam, the said norms are known to all and have been promulgated in the form of Do's and Dont's for conduct of operations and are part of COAS commandments.**

**(c) & (d): There were 17 cases of alleged Human Rights violations received in the last three years (2015-2017). Of these 12 cases have been investigated and found to be false. The balance five cases are under investigation.**

**There have been two cases of alleged Human Rights violation received in the current year. Both are under investigation.**

**There is zero tolerance to Human Rights violations and all allegations are thoroughly and swiftly investigated and strict action is taken if found guilty of Human Rights violations.**

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